

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI

**SUB: e-Courts Project** - Exemption of Sri C.N.Murthy, II Additional District and Sessions Judge, Amalapuram, East Godavari District to participate in the online TOT Training Programme scheduled to be held on 20.02.2021 between 10.30 AM and 04.30 PM on the topics of "Electronic Case Management Tools (ECMT) for the Advocates" & "Updated Features of CIS" - Orders - Issued.

**REF:** 1. Letter Roc.No.11/2021-CPS, dated 16.02.2021 from the Registrar (IT-cum-Central Project Coordinator, High Court of Andhra Pradesh).  
2. High Court proceedings Roc.No.251/2021-B.Spl, dated:17-02-2021.  
3. Letter Roc.No.11/2021-CPS, dated 19.02.2021 from the Registrar (IT-cum-Central Project Coordinator, High Court of Andhra Pradesh).

**ORDER ROC.NO.251/2021-B.SPL: DATED: 19.02.2021**

Having considered the circumstances stated in the letter of the Registrar (IT-cum-Central Project Coordinator) under reference cited, High Court made the following order:-

Sri C.N.Murthy, II Additional District and Sessions Judge, Amalapuram, East Godavari District who has been nominated to participate in the online TOT Training Programme scheduled to be held on 20.02.2021 between 10.30 AM and 04.30 PM on the topics of "Electronic Case Management Tools (ECMT) for the Advocates" & "Updated Features of CIS" is hereby exempted.

*Surya* 19.2.21

REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Krishna at Machilipatnam, Chittoor, Guntur, East Godavari at Rajamahendravaram, Kadapa, Visakhapatnam
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.